

ITEM NO.113

COURT NO.5

SECTION II-B

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No(s).396/2010

PHULEL SINGH

Appellant(s)

VERSUS

STATE OF HARYANA

Respondent(s)

Date : 10-05-2023 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI  
HON'BLE MR. JUSTICE SANJAY KUMAR

For Appellant(s) Mr. T. L. Garg, AOR

For Respondent(s)

Mr. Raj Singh Rana, A.A.G.  
Mr. Pankaj Kr. Singh, Adv.  
Mr. Shailja Kant Dubey, Adv.  
Mr. Samar Vijay Singh, AOR  
Mr. Keshav Mittal, Adv.  
Ms. Amrita Verma, Adv.  
Ms. Sabarni Som, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List this matter in the month of July, 2023.

(ARJUN BISHT)  
COURT MASTER (SH)

(MATHEW ABRAHAM)  
COURT MASTER (NSH)